

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2756
TO BE ANSWERED ON 02.08.2018**

DEFINITION OF AN ELECTRIFIED VILLAGE

†2756. SHRI JANAK RAM:

**Will the Minister of POWER
be pleased to state:**

- (a) the definition of an electrified village;**
- (b) whether as per the assessment made by the Government around 18000 villages have been electrified and if so, the details thereof**
- (c) the percentage of houses in a village where electricity connections are required, minimum hours of supply and consumption of electricity, separately as per the definition stipulated by the Government for an electrified village;**
- (d) whether the Government proposes to specify such norms, if not specified so far, in the definition of an electrified village; and**
- (e) if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) : According to Rural Electrification Policy 2006, a village is reported as electrified, if :

- i) basic infrastructure such as Distribution Transformer and Distribution Lines are provided in the inhabited locality as well as the locality inhabited by weaker sections of the society/hamlet where it exists,**
- ii) electricity is provided to public places like Schools, Panchayat Office, Health Centres, Dispensaries, Community Centres etc., and**
- iii) the number of households electrified should be at least 10% of the total number of households in the village.**

(b) : All the un-electrified inhabited census villages have been electrified on 28.04.2018.

(c) to (e) : Government of India has launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya for electrifying all un-electrified households in the country by 31st March, 2019. Further, all State Government and UT Administrations have agreed to ensure 24x7 power supply from 1st April, 2019. In view of these initiatives, definition of village electrification is no more relevant.
